Pradeep Kumar Malik
Registrar General,
High Court of Judicature
at Patna.

प्रदीप कुमार मलिक
महानिबंधक,
पटना उच्च न्यायालय,
पटना।

Letter No..... 49542 **.....**
File No. - Misc. Case 07 of 2020
Supreme Court Deptt.

Through E-mail / Fax / Post
Dated, Patna the 25th
June'2024

To,

The Director
Bihar Judicial Academy
Gaighat, Patna, 800007

Sub. *Compliance of order dated 04.11.2020, passed in Criminal Appeal No. 730 of 2020 and Judgment dated 06.11.2023, passed in Cr. Appeal No. 3446 of 2023 by the Hon'ble Supreme Court*

Sir,

I am directed to invite your kind attention towards this Court's letter no. 77167 dated 01.12.2023 vide which copies of aforementioned Order and Judgment were forwarded for imparting them in training programmes.

I am to further request you to display the abovementioned two judgments on the website of the Academy and to prepare a curriculum regarding training and sensitization programme for the Principal Judges of Family Courts and the directions given in the above mentioned two judgments be apprised to the participants in next and subsequent programmes.

Yours faithfully,

Registrar General

Abhishek 25.06.24

Office: 0612-7158601, 2504111, FAX: 0612-2504088, Email id: rg.pathc@indiancourts.nic.in

All Communications Should be Addressed to the Registrar by Designation and not by Name